

Civil Defence to inspect all buildings in the Nehru Place complex and Connaught Place complex for checking deviations from the sanctioned building plans and also verifying whether the requisite protective measures against fire have been adopted.

- (iii) A proposal has been initiated for the taking over of the Delhi Fire Service by the Administration, in order to improve its capability and efficiency.

### लोहा और इस्पात उद्योगों में भारी संकट

\*56. श्री बीजू पटनायक :

श्री सत्येन्द्र नारायण सिंह :

क्या इस्पात और खान मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि देश में विशेषकर उड़ीसा और बिहार में लोहा और इस्पात उद्योग आज कल भारी संकट में है;

(ख) यदि हां, तो तत्सम्बन्धी तथ्य क्या हैं;

(ग) इस उद्योग में इस संकट के क्या प्रमुख कारण हैं; और

(घ) इस सम्बन्ध में सरकार द्वारा तत्काल उठाये जा रहे कदमों का ब्यौरा क्या है ?

इस्पात और खान मन्त्रालय के राज्य मन्त्री (श्री एन० के० पी० साल्वे) : (क) से (घ) देश के इस्पात उद्योग को बिजली की सप्लाई पर प्रतिबन्धों, कोककर कोयले की अपर्याप्त उपलब्धि तथा इस्पात की कुछ श्रेणियों का स्टॉक जमा होने के कारण कठि-

नाईयों का सामना करना पड़ रहा है। बिहार तथा उड़ीसा में सरकारी क्षेत्र के इस्पात कारखानों को हाल के महीनों में बिजली की सप्लाई पर कड़े प्रतिबन्धों के कारण उत्पादन में नुकसान उठाना पड़ा है।

बिजली तथा कोककर कोयला सप्लाई करने वाले अभिकरणों के निकट सहयोग से बिजली तथा कोककर कोयले की नियमित सप्लाई सुनिश्चित करने के लिए प्रयास किए जा रहे हैं। इस्पात कारखाने भी अपनी विद्युत उत्पादन क्षमता में वृद्धि करने के लिए भरसक प्रयत्न कर रहे हैं। दीर्घावधि उपाय के रूप में बोकारो, भिलाई, राउरकेला तथा दुर्गापुर के इस्पात कारखानों में विद्युत उत्पादन की अतिरिक्त इकाइयां लगाई जा रही हैं।

### Accommodation and Funds for Sarkaria Commission

\*57 SHRI H.N. NANJE GOWDA :  
SHRI D.M. PUTTE GOWDA :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) when Government had set up the Sarkaria Commission on Centre-State relations;

(b) whether Government have not provided any Official accommodation or allocated any funds to the Sarkaria Commission;

(c) if so, what are the reasons therefor;

(d) whether Government have told Shri Sarkaria about his status;

(e) if not, what hinderances are coming in the way of Government to provide proper facilities and status to the Sarkaria Commission; and

(f) by what time the Sarkaria Commission will get all facilities from Government ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR) :

(a) The Commission on Centre-State relations under the Chairmanship of Justice Shri R.S. Sarkaria was set up on 9-6-1983.

(b) and (c) The Commission has been allotted office accommodation by the Dte. of Estates in Lok Nayak Bhawan, New Delhi. Necessary funds have also been placed at the disposal of the Commission.

(d) and (c) Justice Shri R.S. Sarkaria, Chairman of the Commission has been given the status of a Cabinet Minister.

(f) The Commission is being given all necessary facilities.

#### Booking of Maruti Cars

\*58 SHRI B.V. DESAI : Will the Minister of INDUSTRY be pleased to state :

(a) whether the State-owned Maruti Udyog Limited is handicapped as it is unable to determine the precise number of bookings of the Suzuki range of vehicles which it plans to manufacture for the first time in the country;

(b) whether the bookings of these vehicles were upto the end of May, 1983;

(c) if so, the total amount so far collected by way of booking by Maruti;

(d) by what time the supply will be made by Maruti; and

(e) whether Government have started checking as to whether the amount is not misused and the depositors are provided with the vehicles as per time schedule ?

THE MINISTER OF INDUSTRY (SHRI NARAYAN DATT TIWARI) :  
(a) No, Sir.

(b) Bookings for these vehicles were accepted up to 8th June, 1983.

(c) The total amount received from the various banks by Maruti Udyog Ltd. so far is approximately Rs. 125 crores. The final figures are yet to be intimated by the concerned banks to Maruti Udyog Ltd.

(d) The delivery of vehicles is scheduled to start in the beginning of 1984 and is likely to be completed by the end of 1986.

(e) The progress in the implementation of the project is being closely monitored. The production and delivery of vehicles is likely to proceed as per schedule. It is expected that the funds collected by the Company will be judiciously utilised while duly safeguarding the interest of the depositors.

#### दिल्ली में आग लगने की घटनाएं

\*59. श्री बापूसाहिब परुलेकर :

प्रो० भजित कुमार मेहता :

क्या गृह मंत्री निम्नलिखित जानकारी दर्शाने वाला एक विवरण समा पटल पर रखने की कृपा करेंगे कि :

(क) क्या यह सच है कि पिछले तीन महीनों के दौरान दिल्ली में आग लगने की अनेक गम्भीर घटनायें हुई हैं;

(ख) यदि हां, तो कौन-कौन सी जगह में और किन-किन तारीखों को ये दुर्घटनायें हुई हैं;

(ग) उसके फलस्वरूप कुल हानि कितनी हुई;

(घ) क्या सरकार ने इन दुर्घटनाओं की जांच की है;

(ङ) यदि हां, तो तत्संबंधी रिपोर्ट क्या है; और